

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.62/9/HDB/2020
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	Orient Abrasives Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for Operational Creditor. Learned Counsel for Corporate Debtor appeared via video conference.

Learned Counsel for Corporate Debtor submits that matter is settled. We recorded his statement. Since matter is settled, proceedings stands disposed of with a liberty to the Operational Creditor to file a fresh petition in case they default the terms of the settlement.


MEMBER (T)


MEMBER (J)

Syamala